

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 86103/2019,91286/2019, in Petition(s) for Special Leave to
Appeal (C) No(s). 33032/2018

RASHTRIYA KISAN MAZDOOR SANGHATHAN (REGD) Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

IA No. 86103/2019 - CLARIFICATION/DIRECTION
IA No. 91286/2019 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES)

Date : 20-08-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Arjun Harkauli, AOR
Ms. Arunima Bishnoi, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to respondent No.1 to file counter
affidavit.

Service of notice is complete qua respondent No.2 but no one
has entered appearance on his behalf.

List again on 11.12.2019.

SURINDER S. RATHI
Registrar